

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

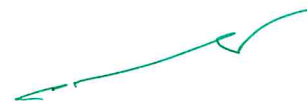
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 295/16	TP 135/17	For Hearing	433( e)	McNally Sayaji Engineering Ltd., Vs Scorpio Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	YAMINI HARISH 9538850442. Fd Maneesha Kongovi	Respondent	Yai

**ORDER**

No representation for Petitioner. Counsel for Respondent is present. She reported that, stay is in force. List it on 23/01/2018.

  
**Member (T)**

  
**Member (J)**